CENTRAL FISHERIES CORPORATION

1471. SHRI BANKA BEHARY DAS: Will the Minister of FOOD AND AGRICULTURE be pleased to state;

- (a) whether Government have finally decided to wind up the Central Fisheries Corporation; and
 - (b) it so, the reasons therefor'?

THE MINISTER OF STATE IN THE MINISTRY OF FOpD, AGRICULTURE, DEVELOPMENT COMMUNITY COOPERATION ANNASAHEB (SHRI SHINDE): (a) and (b) No decision has been taken to wind up the Central Fisheries Corporation. In the context of a review of the Corporation's working which has shown that its potential for augmenting fish supplies to Calcutta is limited, the question of the future of the Corporation is under consideration. In this connection, the feasibility of the Corporation being taken over by the West Bengal Government under suitable terms conditions is being examined,

1472. [Transferred to the 2nd September, 1970.]

AMENDMENTS IN THE INDUSTRIAL DISPUTE ACT

1471V DR. B. N. ANTANI :
SHRI RUDRA NARAIN
JHA: SHRI GODEY
MURAHARI : SHRI P. S. PATIL :

Will the Minister of LABOUR AND REHABILITATION be pleased to style:

whether Government propose to amend the Industrial Dispute Act to protect the rights and privileges of the hospital workers adversely affected by the recent verdict of the Supreme Court; and

(b) if so, by when?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA): (a) and (b) This matter, alongwith other related issues, was considered by the Standing Labour

Committee at its meeting held on the 23rd and 24th of July, 1970. The general siew was that this category of employees, alongwith certain others, should be given necessary protection either under the Industrial Disputes Act or other suitable legislation. Further action is to be taken, in the lighl of those discussions.

DEMAND OF MM BEAS PHOLI-O

1474. DR. B. N. ANTANI : SHRI B. N. MANDAL : SHRI RUDRA NARAIN JHA :

SHRI GODEY MURAHARI:

Will the Minister of LABOUR AND REHABILITATION be pleased to stale:

- (a) whether Government have received a charter of demands from the workers union of the Beas Project, Sut-lej Beas and Bhakra Project some time back;
 - (b) if so, the details thereof; ami
- (c) the action taken by Government thereon?

THE MINISTER OF LABOUR AND

REHABILITATION (SHRI D. SANJIVAYYA): (a) to (c) According to available information, the Workers Union, Beas Dam, Talwara Township. presented a Demands, Notice on June 2, 1970. Subsequently, two of the workmen arc reported also to have resorted to hunger strike from July 2, 1970 to press the demands. Their main demands related to revision of pay scalev, enhancement of project allowance, grant of casual leave to workcharged employees, payment of house rent allowance, etc. The workers' demands were discussed at various levels and such relief as was justified, was provided. The Workers Union is reported

1475. [Transferred to the 21th August. 1970.]

to have called off the strike on July 21,

1970.